

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 246 OF 2025**

IN THE MATTER OF:

Sh. Ram Chander Bhardwaj

....Applicant

Versus

Govt. of NCT Delhi & Others

...Respondents

N.D.O.H.: 12.03.2026

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RESPONDENT No.2/DDA

THROUGH

DEEKSHA L. KAKAR
(COUNSEL FOR DDA)

B-6/58, LGF, SAFDARJUNG ENCLAVE
NEW DELHI – 110029.
Ph. 9313119255

Dated: 10.03.2026
Place: New Delhi

deeksha.kakar@scladi.com
Enrol.No.D/1154/2008



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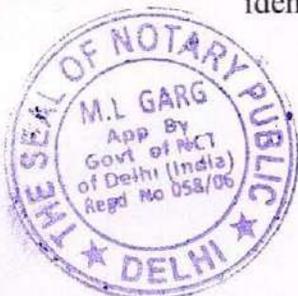
Govt. of NCT Delhi & Others

...Respondents

**STATUS REPORT ON BEHALF OF RESPONDENT NO.2,
DELHI DEVELOPMENT AUTHORITY.**

I, Manohar , S/o Doongar Ram , aged about 35 years, presently posted as SE(Civil) , DDA, having my office at Munim ji ka Bagh, Narela, Delhi-110040, do hereby solemnly affirm and declare as under:

1. The Deponent is well conversant with the facts and circumstances of the present case based on the official records maintained by the Delhi Development Authority (“DDA”) and is duly authorised and competent to swear and depose the present Status Report.
2. The answering Respondent/DDA had earlier filed an Affidavit in reply placing on record the steps undertaken with respect to the historical water body situated at Sector A-10, Narela, Delhi, including the Total Station Survey (TSS) conducted, cleaning and clearance activities at the site and initiation of steps for identification of a suitable source of water for



rejuvenation of the said water body.

3. In continuation of the steps already placed before this Hon'ble Tribunal, the present Status Report is being filed in compliance with the order dated 19.12.2025 passed by this Hon'ble Tribunal, to apprise this Hon'ble Tribunal of the further developments and actions undertaken by the answering Respondent /DDA.
4. It is respectfully submitted that the verification of the TSS drawings and relevant land records is presently under process. The land records and documents placed before this Hon'ble Tribunal by the Applicant required comprehensive verification by the Land Management Department (LM), DDA—specifically on a khasra-wise basis—so as to ascertain the entire set of khasra numbers that correspond to any recorded waterbody. Such verification is essential to ensure complete and accurate demarcation of the waterbody.
5. For this purpose, the Executive Engineer, Narela Project Division-1, DDA, addressed a communication dated 28.02.2026 to the Deputy Director (LM), North Zone, DDA, requesting comprehensive khasra-wise verification of all the khasra numbers mentioned in the documents submitted before this Hon'ble Tribunal. The said communication specifically sought confirmation as to whether any or all of these khasra numbers correspond to a recorded waterbody in the official land records, so that the entire extent of the waterbody—



across all associated khasras—may be accurately identified.

6. It is further submitted that the office of the Deputy Director (LM), North West Zone, DDA, vide letter dated 28.01.2026, addressed to the District Magistrates of Outer North, North and North-West Districts, circulated a detailed schedule for verification of the TSS (Tatima/Shajra) drawings of various villages falling in the said districts, including village Mamoorpur. The said communication also requested the concerned authorities to depute the requisite revenue staff along with relevant records such as Massavi, Field Book, Shajra, etc., for the purpose of verification of the TSS drawings in a time-bound manner. A copy of the aforesaid letter dated 28.01.2026 is annexed herewith as **Annexure R-2**.
7. The schedule for verification of TSS drawing of Village Mamoorpur was fixed for 25.02.2026. However, on the scheduled date, the concerned revenue staff from Government of National Capital Territory of Delhi (GNCTD) were not present, and consequently, the process of verification of the TSS drawings of Village Mamoorpur could not be completed on that date.
8. It is submitted that the answering Respondent is taking necessary steps to coordinate with the concerned authorities for fixing the next date for joint verification, and the same is expected to be scheduled within a period of 7 days.



9. It is further submitted that, with a view to ensuring that the development and rejuvenation of the historical water body is undertaken in a scientifically sound and environmentally sustainable manner, the answering Respondent has initiated consultations with reputed academic and technical institutions possessing expertise in the field of water resources management and ecological restoration.
10. In this regard, the answering Respondent facilitated site visits and discussions with technical experts from Indian Institute of Technology (IIT), Roorkee and Netaji Subhas University of Technology (NSUT), Delhi, in order to enable them to assess the existing condition of the site and to provide their expert inputs regarding the development and rejuvenation of the said water body.
11. Pursuant to the aforesaid site visits and deliberations with the concerned officials of the answering Respondent, the said institutions have shared their preliminary technical inputs outlining the broad scope of work for the restoration and development of the water body.
12. It is submitted that IIT Roorkee, through its Department of Water Resources Development and Management, has shared a communication dated 05.03.2026, containing a phase-wise technical and financial proposal for preparation of a Detailed Project Report (DPR) for rejuvenation of the approximately 7-acre pond,



including investigation, feasibility assessment, wastewater treatment considerations, and allied development components.

13. Similarly, on 28.02.2026, NSUT, through its technical consultants, has also shared a brief outline of the proposed scope of work along with a quotation for undertaking consultancy services in relation to the rejuvenation of "Rani Ka Talab", Narela pursuant to discussions held with the officials of the answering Respondent. Copies of the aforesaid communications received from IIT Roorkee and NSUT, along with the proposals/quotations and related documents enclosed therewith, are annexed herewith as **Annexure R-3 (Colly) and Annexure R-4 (Colly), respectively.**
14. The answering Respondent further undertakes to abide by any further orders or directions that may be passed by this Hon'ble Tribunal.

[Handwritten Signature]
10/03/2026
DEPONENT

VERIFICATION:

Verified at New Delhi on this ____ day of March, 2026, that the contents of the above Status Report are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]
10/03/2026
DEPONENT



ATTESTED

[Handwritten Signature]
NOTARY PUBLIC
DELHI INDIA

10 MAR 2026

I identified the deponent who has signed in my presence.

192 ANNEXURE R-1 6

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
NARELA PROJECT DIVISION-1, DDA OFFICE COMPLEX
MUNIM JI KA BAGH, NARELA, DELHI – 110040

No.F54(Misc.)A/EE/NPD-1/DDA/723

Date: 28/02/26

To,

The DD (LM), North Zone
LU Block, Pitampura
DDA, Delhi-34

Subject: Verification of records submitted by petitioner before NGT in OA No. 246/2025

In reference to the matter of OA No. 246/2025 pending before the Hon'ble NGT, it is submitted that the petitioner has placed certain land records before the Hon'ble Tribunal for consideration.

The TSS of the said land is already carried out. In this regard, it is required to verify the Khasra numbers mentioned in the documents submitted by petitioner whether the same correspond to any water body and if it is water body the same needs to be uprised with Wetland Authority for updation in records of water body. The status needs to be file before Hon'ble NGT NDOH : 12.03.2026 in the above stated matter.)

This may please be treated as Most Urgent.



Executive Engineer
NPD-1/DDA

Copy to :-

1. CE/Narela, for kind information please.
2. SE/NCC-2, for kind information please.
3. Dir/LM, for information and direct the concern for necessary action please.
4. Office copy.

Executive Engineer
NPD-1/DDA

ANNEXURE R-2



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DEPUTY DIRECTOR
LAND MANAGEMENT, NORTH WEST (ROHINI ZONE)
DEEPALI CHOWK, SECTOR-3, ROHINI, DELHI-110085.



No. F10(317)2020/LM/NWZ/DDA/Part-1/30

Date :- 28.01.2026

To

The DM (Outer North)
DC Office Complex
Alipur, Delhi-110036

The DM (North)
O/o Divisional Commissioner,
5, Sham Nath Marg, Delhi-
110054

The DM (North- West)
DC office Complex,
Kanjhawala, Delhi-110081.

Subject: - Schedule for verification of TSS of Villages of North & North West District, Delhi.

In continuation of this office letter even no. 1102 dated 01.12.2025, it is informed that to speed up the process of verification of TSS of Gram Sabha land, it has been decided to prepare a schedule and complete the whole process in time bound manner. Accordingly, following schedule is prepared for the purpose of verification of TSS of Gram Sabha land :-

Sr. No.	Sub-Division	Name of the Village	Scheduled Date for Verification
1.	Bawana	Jat khor	30.01.2026
2.	Bawana	Pansali	30.01.2026
3.	Mundka	Ghewra	02.02.2026
4.	Narela	Kureni	02.02.2026
5.	Mundka	Garhi Randhala	03.02.2026
6.	Narela	Sannoth	03.02.2026
7.	Kirari	Kirari Suleman Nagar	04.02.2026
8.	Narela	Bankner	04.02.2026
9.	Bawana	Punjab Khore	05.02.2026
10.	Narela	Tiggipur	05.02.2026
11.	Narela	Lampur	06.02.2026
12.	Narela	MohamadpurRamjanpur	06.02.2026
13.	Mundka	Mohd. Pur Majri	09.02.2026
14.	Narela	Baktawarpur	09.02.2026
15.	Mundka	Jaunti	10.02.2026
16.	Narela	AkbarpurMazra	10.02.2026

17.	Kirari	Kirari Suleman Nagar (Patti Nithari)	11.02.2026
18.	Narela	Holambi Khurd	11.02.2026
19.	Bawana	Qutub Garh	12.02.2026
20.	Narela	Alipur	12.02.2026
21.	Kirari	Mubarakpur Dabas	13.02.2026
22.	Narela	Fatehpur Jat	13.02.2026
23.	Bawana	Budhanpur Mazra	16.02.2026
24.	Narela	Budhpur Bijapur	16.02.2026
25.	Bawana	Chandpur	17.02.2026
26.	Narela	Jhangola	17.02.2026
27.	Mundka	Sawada	18.02.2026
28.	Narela	Singhu	18.02.2026
29.	Mundka	Ladpur	19.02.2026
30.	Narela	Khera Khurd	19.02.2026
31.	Bawana	Begampur	20.02.2026
32.	Narela	Khera Kalan	20.02.2026
33.	Mundka	Madanpur Dabas	23.02.2026
34.	Narela	Khampur	23.02.2026
35.	Bawana	Pooth Kalan	24.02.2026
36.	Narela	Ghogha	24.02.2026
37.	Mundka	Rani Khera	25.02.2026
38.	Narela	Mamoorpur	25.02.2026
39.	Bawana	Salahpur Mazra	25.02.2026
40.	Narela	Bhorgarh	26.02.2026
41.	Mundka	Karala	26.02.2026
42.	Bawana	Harevli	27.02.2026
43.	Mundka	Rasulpur	27.02.2026
44.	Bawana	Sultanpur dabas	02.03.2026
45.	Bawana	Katewara	05.03.2026
46.	Bawana	Daryapur Kalan	06.03.2026
47.	Burari	Ibrahimpur	09.03.2026
48.	Burari	Kadipur	10.03.2026
49.	Burari	Mukhmelpur	11.03.2026
50.	Badli	Libaspur	12.03.2026
51.	Badli	Siraspur	13.03.2026
52.	Narela	Tikri Khurd	16.03.2026
53.	Bawana	Bajitpur Thakran	17.03.2026
54.	Badli	Bhalswa Jhangirpur	18.03.2026
55.	Badli	Samyapur	19.03.2026
56.	Narela	Holambi Kalan	20.03.2026
57.	Bawana	Pooth Khurd	23.03.2026
58.	Bawana	Pehladpur Bangar	24.03.2026
59.	Narela	Narela	25.03.2026
60.	Bawana	Shahbad Daulatpur	27.03.2026
61.	Bawana	Barwala	30.03.2026

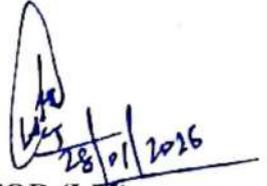
62.	Bawana	Nangal Thakran	01.04.2026
63.	Bawana	Bawana	02.04.2026

It is therefore, requested to direct the concerned SDM to depute the Revenue Staff with all relevant record (Massavi, Filed Book, Shizra etc.,) for verification of TSS.

Sh. Sumit Kanoongo, LM/North West Zone (Ph No: 8010102397) and Sh. Mohit NT/LM/North Zone (Ph No: 8222941617) may be contacted for any assistance.

The meeting point shall be Vikas Sadan, A- Block, 1st Floor Conference Room, INA, New Delhi-110023 at 11:00 AM on the day of schedule verification.

This may be treated as MOST URGENT.

for

 28/01/2026
DY. DIRECTOR (LM)
NORTH WEST ZONE

Copy to :-

1. Divisional Commissioner, GNCTD for kind information.
2. Commissioner (LM), DDA for kind information.
3. Chief Engineer (Rohini Zone) with the request to direct concerned Executive Engineer to make the Surveyor available alongwith the Engg. Staff at on the scheduled date and time.
4. Chief Engineer (North Zone) with the request to direct concerned Executive Engineer to make the Surveyor available alongwith the Engg. Staff at on the scheduled date and time.
5. Chief Engineer (Narela Zone) with the request to direct concerned Executive Engineer to make the Surveyor available alongwith the Engg. Staff at on the scheduled date and time.
6. DLM-I for kind information.
7. SDM (Mundka) to depute the concerned Revenue Staff for verification.
8. SDM (Kirari) to depute the concerned Revenue Staff for verification.
9. SDM (Bawana) to depute the concerned Revenue Staff for verification.
10. SDM (Narela) to depute the concerned Revenue Staff for verification.
11. SDM (Badli) to depute the concerned Revenue Staff for verification.
12. SDM (Burari) to depute the concerned Revenue Staff for verification.

DY. DIRECTOR (LM)
NORTH WEST ZONE



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ANNEXURE R-3 (COLLY)

10

EE NPD-1 <eenpd1nareladda@gmail.com>

Proposal for Phase-wise Preparation of Detailed Project Report (DPR) for 7-Acre Pond Rejuvenation Project

1 message

anshul.yadav@wr.iitr.ac.in <anshul.yadav@wr.iitr.ac.in>
To: eenpd1nareladda@gmail.com

Thu, Mar 5, 2026 at 7:58 PM

To
Executive Engineer

Munim Ji Ka Bagh, Narela,

Delhi Development Authority (DDA)
New Delhi 110040

Sir,

With reference to the discussion regarding preparation of DPR for rejuvenation of approximately 7-acre pond including wastewater treatment, landscape development, and allied infrastructure, we hereby submit our Phase-wise Technical and Financial Proposal.

Considering limited baseline data availability, we propose the execution of the project in clearly defined phases. Phase 1 will focus on detailed investigation and feasibility assessment. Upon approval of Phase 1 deliverables, subsequent phases will be undertaken.

We assure delivery of a comprehensive, technically robust, and financially optimised DPR in accordance with CPWD/DDA standards and relevant environmental guidelines.

Sincerely,

Dr Anshul Yadav

Assistant Professor,

Department of Water Resources Development and Management,

Indian Institute of Technology, Roorkee – 247667, Uttarakhand, India

+91-9473583417 (Mob); +91-1332-285617 (O)

197

11

anshul.yadav@wr.iitr.ac.in

 **Letter to DDA.pdf**
328K



डॉ० अंशुल यादव

सहायक प्राध्यापक

Dr. Anshul Yadav

Assistant Professor

198
भारतीय प्रौद्योगिकी संस्थान रुड़की
जल संसाधन विकास एवं प्रबन्धन विभाग
रुड़की – 247 667, उत्तराखण्ड, भारत

12

INDIAN INSTITUTE OF TECHNOLOGY ROORKEE
DEPTT. OF WATER RESOURCES DEVELOPMENT & MANAGEMENT
ROORKEE - 247 667, UTTARAKHAND, INDIA

T : +91-1332-285617 (O), +91-9473583417 (M)

E : anshul.yadav@wr.iitr.ac.in

IIT ROORKEE
Estd. 1847

WRDM/AY/2025–26/CP/05

To
Executive Engineer
Munim Ji Ka Bagh, Narela,
Delhi Development Authority (DDA)
New Delhi 110040

Subject: Proposal for Phase-wise Preparation of Detailed Project Report (DPR) for 7-Acre Pond Rejuvenation Project

Sir,

With reference to the discussion regarding preparation of DPR for rejuvenation of approximately 7-acre pond including wastewater treatment, landscape development, and allied infrastructure, we hereby submit our Phase-wise Technical and Financial Proposal.

Considering limited baseline data availability, we propose execution of the project in clearly defined phases. Phase 1 will focus on detailed investigation and feasibility assessment. Upon approval of Phase 1 deliverables, subsequent phases will be undertaken.

We assure delivery of a comprehensive, technically robust, and financially optimized DPR in accordance with CPWD/DDA standards and relevant environmental guidelines.

Sincerely,

Anshul Yadav 1/3/26

(Anshul Yadav)

1. Understanding of the Project

The project aims to rejuvenate an approx. 7-acre pond by ensuring sustainable water availability, treating wastewater through an appropriately designed STP system, restoring ecological balance, and developing landscape and public infrastructure facilities. Due to absence of confirmed wastewater generation data and hydrological details, scientific assessment is required before final system sizing.

2. Phase-wise Scope of Work

Phase 1: Investigation & Feasibility Study (To be executed first)

- Topographical survey and site reconnaissance
- Catchment delineation and drain mapping
- Wastewater flow estimation (domestic/commercial)
- Water quality sampling and laboratory analysis
- Rainfall-runoff and water balance assessment
- Pond bathymetry and storage assessment
- Preliminary STP capacity estimation
- Conceptual layout plan
- Preliminary cost estimate (rough order magnitude)

Deliverable of Phase 1: Feasibility Report with Concept Plan and Preliminary Cost Estimate.

Phase 2: Detailed Engineering Design & DPR Preparation (Post Phase 1 Approval)

- Final STP technology selection and detailed design
- Hydraulic profile and process flow diagrams
- Desilting and pond rejuvenation design
- Aeration and bio-remediation planning
- Landscape design (park, plantation, walking tracks)
- Footpaths, lighting, fountain and public amenities design
- Detailed BOQ as per CPWD/DDA SOR
- Implementation schedule (Gantt Chart)
- 5-year O&M cost estimation
- Final DPR submission (Hard & Soft Copy)

3. Tentative Timeline

Phase 1 Duration: 3 months

Phase 2 Duration: 6 months (After approval of Phase 1)

4. Financial Proposal (Phase-wise)

Phase 1 – Investigation & Feasibility Study: ₹ 18 Lakhs (exclusive of GST)

Phase 2 – Detailed DPR Preparation: ₹ 55 Lakhs (exclusive of GST)

Total Consultancy Fee (both phases): ₹ 73 Lakhs (exclusive of GST)

Note: Phase 2 shall be initiated only after written approval of Phase 1 deliverables and amount of phase 2 may change after completion of Phase 1 details after negotiation.

5. Assumptions

- Site access and coordination support from DDA
- Availability of existing drainage and layout data
- Geotechnical investigations, if required, shall be separately charged

6. Conclusion

The proposed phase-wise approach minimizes technical and financial risk, ensures accurate wastewater estimation, and provides a scientifically designed roadmap for sustainable pond rejuvenation. We look forward to contributing to urban water sustainability initiatives of DDA.

Anshul Yadav
11/21/22
(Anshul Yadav)

Assistant Professor,
Department of Water Resources Development and Management,
Indian Institute of Technology, Roorkee – 247667, Uttarakhand, India
+91-9473583417 (Mob); +91-1332-285617 (O)
anshul.yadav@wr.iitr.ac.in



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ANNEXURE R-4 (COLLY) EE NPD-1 <eenpd1nareladda@gmail.com> **15**

Regarding submission of Quotation for Rani ka Talab

1 message

keshav lather <keshavlather.nsut.ac@gmail.com>

Sat, Feb 28, 2026 at 5:40 PM

To: eenpd1nareladda@gmail.com, Vikram Jangra <vikramjangra.nsut.ac@gmail.com>, athar.hussain@nsut.ac.in

Sir,

Please find attached quotation for Rani ka Talab as discussed in VC between Dean NSUT (Dr.Athar Hussain),Keshav lather (Senior Technical Consultant),SE NCC-2 Sri manohar and EE NPD-1 Sri Gaurav Sharma meena, regarding submission of Quotation for rejuvenation of Rani ka Talab and brief scope of work.

Thanks & Regards

Keshav lather

Senior Technical Consultant

NSUT,West

 **Rani Ka Talab, Narela.docx**
19K

Reservoir Development & Rejuvenation at Rani Ka Talab, Narela

This techno-commercial proposal presents an integrated plan for development, rejuvenation, and sustainable management of the Rani Ka Talab reservoir in Narela. The project aligns with Delhi Jal Board objectives for stormwater management, treated wastewater reuse, and groundwater recharge.

1. Project Objectives

- Restore reservoir storage capacity and improve water quality
- Utilize stormwater runoff and treated STP water for sustainable replenishment
- Enhance groundwater recharge

2. Scope of Work

A. Surveys & Investigations

- Topographic & contour survey
- Catchment and drainage mapping
- Sediment profiling and infiltration assessment
- Geotechnical investigation and soil permeability assessment
- Water quality assessment

B. Hydrological & Hydraulic Studies

- Rainfall–runoff assessment
- Reservoir storage optimization
- Flood routing analysis
- Seasonal water balance assessment

C. Feasibility Studies

- Stormwater harvesting feasibility
- Treated STP water reuse feasibility

D. Basic Engineering Design

- Desilting & grading design
- Embankment stabilization and slope protection
- Inlet, outlet & spillway structures
- Recharge trenches & percolation wells
- STP conveyance & pumping system

E. Documentation

- DPR preparation & design calculations
- Drawings & technical specifications
- Basic BOQ & block cost estimates

3. Deliverable and Implementation Timeline

- Field surveys & sampling and Report – 8 weeks
- Feasibility studies and Report – 6 weeks
- Basic Design & DPR preparation – 6 weeks
- Final submission – 4 weeks
- Total duration – 24 weeks

4. Cost of Work

- The total cost of the work is ₹70.00 Lakhs (Rupees Seventy Lakhs Only) plus applicable GST as per prevailing government norms.

5. Conclusion

The rejuvenation of Rani Ka Talab will transform the reservoir into a sustainable urban water asset supporting stormwater management, treated wastewater reuse, and groundwater recharge, while strengthening environmental resilience in Narela.